

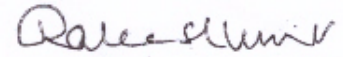
No. A-32011/06/2014-AD. II
भारत सरकार/ Government of India
कारपोरेट कार्य मंत्रालय/ Ministry of Corporate Affairs

5th Floor, 'A'- Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi
Dated: 7th January, 2016

OFFICE ORDER

It has been decided with the approval of the competent authority that the form "DGCoA" should be used whenever the abbreviated form of the post of Director General of Corporate Affairs, the HAG grade post of Indian Corporate Law Service is to be used.

2. Accordingly, for all official purposes and in all official correspondence, whenever the post is to be described in an abbreviated form, the term "DGCoA" may be used.

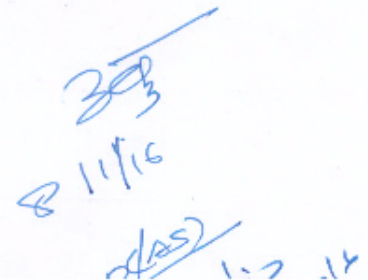


(Rakesh Kumar)

Under Secretary to the Government of India
Telefax: 011- 2338 3507

To

1. All Officers/ Sections of MCA Hqrs.
2. PS to CAM.
3. PSO/ PPS/ PS to Secretary/ AS/ JS (M)/ JS (B)/ JS (K)/ JS (AC)/ EA.
4. DGCoA/DII (NS)/ DII (AS).
5. All RDs/ ROCs/ OLs/ ROC-cum-OLs.
6. CAT/CCI/CLB/SFIO/IICA.
7. PAO, MCA, New Delhi/ Chennai/ Mumbai/ Kolkata.
8. E-Gov. Cell for placing this in employees' corner.
9. Guard file.


R 11/16
(AS) 11.7.16